प्रो॰ विजय कुमार मल्होत्रा: सभापति महोदय, जो अभी गुलाम नबी आज़ाद जी ने कहा है, मुझे भी यहीं पर चार साल आए हुए हो गए। हम लोग वहां पर बैठ करके सारे स्पेशल मेंशन उठाते रहे हैं, पर किसी ने अगर कोई मिनिस्टर चाहे और यहां बैठा हो और बीच में जवाब देना चाहे तो जवाब देता था, आम तौर पर जवाब नहीं देते थे। यह कह देते थे कि हम लिख कर भेज देंगे। ...(व्यवधान)... यहां पर प्राईम मिनिस्टर रहे और प्राईम मिनिस्टर ने कई बार जवाब दिया। और यहां अब भी प्राइम मिनिस्टर जवाब देते हैं। पर कोई मैनडेटरी नहीं, कोई भी होगा, उसके नोट लिए जाएंगे और वह जवाब देगा, आज तक चार साल में ऐसा नहीं हुआ और ऐसी नई परंपराएं यहां न डाली जाएं। यहां नई परम्पराएं डालना ठीक नही है। ...(व्यवधान)...

SHRI KHAN GHUFRAN ZAHIDI (Uttar Pradesh): This is the direction of the Chair.

डा॰ (श्रीमती) उर्मिला चिमनभाई पटेल (गुजरात): यह नई परम्परा नही है, चेयर की डायरेक्शन है। ...(व्यवधान)... जो चेयर की डायरेक्शन है, वह ओबे करनी चाहिए। ...(व्यवधान)...

श्री रामदेव भंडारी: चेयर की रूलिंग के बाद भी इस सवाल को उठाया जा रहा है ...(व्यवधान)...

श्री सभापति: अब स्पेशल मेशन ...(व्यवधान)... प्लीज सिट डाऊन। गोपाल सिंह सोलंकी, बोलिए ...(व्यवधान)...

श्री नरेश यादव (बिहार): सभापति महोदय, हमें भी कहने का मौका दिया जाए।

श्री सभापति: नहीं, नहीं...वह हो गया। अब बात हो गई। ...(व्यवधान)...वह ईश्यू हो गया। गोपाल सिंह सोलंकी, स्पेशन मेंशन। ...(व्यवधान)... प्लीज...प्लीज... केसरी जी नें कह दिया, उसके बाद मैंने कह दिया है। ...(व्यवधान)...

श्री नरेश यादव: सर...

श्री सभापति: मैंने कहा कि मैंने सरकार को कह दिया है।...मैंने कह दिया है। ...(व्यवधान)...

श्री नरेश यादव: सर, सदन के नेता इसका नोटिस नहीं ले रहे हैं।

श्री सभापति: ले रहे हैं, वे आएंगे...वे आएंगे। ...(व्यवधान)...

श्री नरेश यादव: कब आएंगे सर ?

SHRI GOPALSINH G. SOLANKI (Gujarat): Sir, what is this? ...(*Interruptions*)... Let them keep quiet.

श्री सभापति: उन्होंने कहा कि वे मैसेज भेज देंगे। ...(*Interruptions*)...

SHRI O. RAJAGOPAL (Madhya Pradesh): Sir, this is very bad. ...(*Interruptions*)...

They don't observe any rule. This should not be allowed.

SHRI GOPALSINH G. SOLANKI: Sir, this is not the way to intervene. ...(*Interruptions*)...

एक माननीय सदस्य: सर, कम से कम तीन-चार बजे का तो डायरेक्शन दीजिए इनको। ...(व्यवधान)...

श्री नरेश यादव: सर, इनको जवाब देना चाहिए। ...(व्यवधान)...

श्री नागमणि: सर, यह बहुत सीरियस मामला है।...(व्यवधान)...

श्री नरेश यादव: हम संविधान के प्रति प्रतिबद्ध हैं।...(व्यवधान)...इनको कहना चाहिए, ये हाऊस की ऐश्योरेंस दें।...(व्यवधान)...

श्री खान गुफरान ज़ाहिदी: चेयरमैन साहब, मैटर ऑफ पब्लिक इम्पोर्टेंस में आपका डायरेक्शन हम मान लेते हैं और दूसरी बात जब लीडर ऑफ दि हाऊस कह चुके तो क्या फैसला हुआ है। खुराना साहब कब तशरीफ ला रहे हैं? अभी आ रहे हैं या कब जवाब देंगे? यह फैसला होना चाहिए। उनकी तरफ से जवाब आना चाहिए।...(यवधान)...

SHRI GOPALSINH G. SOLANKI: Now that matter is over.

श्री सभापति: मैंने कह दिया है...मेरी बात सुनिए। मैंने कहा है कि खुराना साहब आज आकर किसी वक्त बताएंगे। बात खत्म हो गई। मैंने जब कह दिया है तो फिर क्या बात है उनको कहने की? मैं कह रहा हूं कि मैंने कह दिया है। गोपाल सिंह सोलंकी, *बोलिए।*

SPECIAL MENTIONS

Need to Consider Sardar Sarovar Project as a National Project

SHRI GOPALSINH G. SOLANIKI (Gujarat): Sir, with this Special Mention, I urge upon the Government to consider the Sardar Sarovar Project in Gujarat as

a project of national importance. I would like to bring before the House what the demand of the nation in these days. I want to know whether we can meet that demand and satisfy the huge, increased population. I say that those days have gone when we only had the demand of "Roti, Kapada aur Makan". It is true that the Government has to look after that particular demand. But leaving aside these three items, the word 'demand' has been intensified and transformed into the demand of "Drinking Water, Power and Foodgrains."

MR. CHAIRMAN: Three minutes to the first Member and only one minute to the second Member. I only advise you to follow it.

SHRI GOPALSINH G. SOLANKI: Sir, this is a very important point. Not only that, it is pertaining to Gujarat State and is also in the interest of the nation at large, and for the first time, I have stood to make this particular Special Mention.

MR. CHAIRMAN: In Special Mentions, the time allotted is three minutes and one minute.

SHRI GOPALSINH G. SOLANKI: Sir, I have been observing that in the last three years, before you took over.

It is high time that the Government considered as to how it could meet this particular demand, the demand of drinking water, power and foodgrains. We have been discussing in the House the demand of distribution of water of Cauvery and also the demand of completion of other projects, Almatti, Tehri and others, in the nation. I quote, "If the pending projects which have been planned in India are completed, the nation could be number one in the field of production of power, foodgrains and also in the supply of potable water to all citizens."

At this juncture, I would also like to quote an article titled "Silenced River" in the 'Ecology and Politics of Large Dams by Mc Cully wherein he described the dams in the world; China has 18,820. followed by USA 5,459 large dams and India has just 1,137 large dams. India is placed fifth in the world. We have more rivers and greater area than China. But because of the inter-State infighting and intervention of the so-called environmentalists and non-technocrats like haba Amte and Meddha Patekar with the help of foreign nations, which never think of the good of India, many projects are delayed and the progress of the nation is held up. At this point I may also mention about a serial which was displayed on the national channel on 20th July, 1998, showing Medha Patekar as if the saviour of the affected submergent people. Since my State Government has fulfilled the rehabilitation requirements, it was misleading. Therefore, I raise this issue and urge upon the Government to consider this project which is known as "the Sardar Sarovar Project" of the Gujarat State as a project of national importance.

DR. BIPLAB DASGUPTA (West Bengal): Sir, he is metioning the name of some individual, Megha Patekar, who is involved in this Narmada issue. ...(*Interruptions*)... But she is not here to defend herself, ...(*Interruptions*)...

MR. CHAIRMAN: Please leave it, (*Interruptions*)...Let him complete. (*Interruptions*)...We have a number of Special Mentions...(*Interruptions*)...

SHRI GOPALSINH G. SOLANKI: Mr. Biplab Dasgupta, we don't intervene when you name some people. We don't intervene. it is a question of development.

The foundation for this project was laid by the late Prime Minister, Jawaharlal Nehru, in the year 1960 to fulfil the dream of the late Sardar Vallabhbhai Patel. When it was planned, the height of the project was 520 feet. But in the year 1977 a tribunal gave an award reducing the height to 455 feet. When the work was in progress and it reached a height of 80.3 metres, on account of a public litigation the hon. Supreme Court stayed further heighteing of the dam in 1995.

The final hearing of that pettition is fixed for 13th August, 1998. On completion this project will irrigate 18 lakh hectares of land. Seventy-five per cent of the land that will be covered by this project is drought-prone. It will irrigate 75,000 hectares of land in Jalore and Barmer district of Rajasthan. This project is very cheap and economical as it will irrigate 100 hectares of land submerging only 1.65 hectares of land, whereas projects like Hirakud and Ujhari have a sumbergence level of 27.7 hectares of land and 25.5 hectares of land respectively for every 100 hectares of irrigation. On completion this project will also provide water to 37,500 hectares of land in Maharashtra through lift irrigation. The State of Gujarat will be able to produce foodgrains to the tune of 1,60,000 million metric tons. Thus it can help meet the demand for foodgrains in the nation.

Another point is this. Just a few days ago I put a starred question about the power projects pending throughout the nation. In the reply it was stated that the total capacity of the power projects pending throughout the nation was 8,000 megawatts and they were ongoing projects. The other day my friend, Shri Nilotpal Basu, stated that if the water of Brahmaputra was utilised, we could generate power to the tune of 75,000 megawatts. Therefore, when we are going to conclude the 50th anniversary of our Independence just a fortnight after, I would like to impress upon the Government that India must grow by utilising the natural resources of all the rivers without allowing the water to go to the sea. This Project will generate nearly 450 megawatts of power. The second good thing is, it will generate 1,450 megawatts of power out of which 57 per cent will go to Madhya Pradesh, 27 per cent will go to Maharashtra and 16 per cent will go to Gujarat.

MR. CHAIRMAN: You have taken more than three minutes. Please conclude.

SHRI GOPALSINH G. SOLANKI: Sir, I will conclude in a minute. I may say here that generating power from this project would also be cheaper as compared to Maithol, Tilaiya and Shriram Sagar. These projects produce one megawatt of power with the submergence of 3,313, 1,875 and 1,266 hectares of land respectively, while the Sardar Sarovar project will have submergence of just 25 hectares of land for generating one megawatt of power. Therefore,....

MR. CHAIRMAN: It is over now. Shrimati Urmilaben Patel. (*Interruptions*).

SHRI GOPALSINH G. SOLANKI: Sir, I will take just one minute. (*Interruptions*).

MR. CHAIRMAN: You have already taken more time. We have to finish all the Special Mentions. Shrimati Urmilaben Patel. (*Interruptions*).

डा० (श्रीमती) उर्मिला चिमनभाई पटेल (गुजरात): सर, मैं सोलंकी साहब की बात से जोड़ते हुए...

श्री सभापति: आपका एक मिनट का समय है।

डा० (श्रीमती) उर्मिला चिमनभाई पटेल: मेरा तो बोलने के लिए सेप्रेट नोटिस था।...

श्री सभापति: वह नहीं है, सबको आज समय देना है और बहुत लोगों ने बोलना है।

डा० (श्रीमती) उर्मिला चिमनभाई पटेल: सर, मैं सोलंकी साहब के साथ अपनी बात को जोड़ते हुए यह कहना चाहती हूं कि सरदार सरोवर की उन्होंने जो इम्पोर्टेंस बताई है...(व्यवधान)...

SHRI GOPALSINH G. SOLANKI: Sir, the project on its completion will have more than 3000 ancillary ...(*Interruptions*)...

MISS SAROJ KHAPARDE: What is this, Sir? ...(*Interruptions*)...

MR. CHAIRMAN: I have called Shrimati Urmilaban...(*Interruptions*)...

SHRI GOPALSINH G. SOLANKI: Sir,...

MR. CHAIRMAN: no. *(Interruptions)*...

MISS SAROJ KHAPARDE (Maharashtra): Sir, you have called her and he is still continuing. ...*(Interruptions)*...

MR. CHAIRMAN: I have called Shrimati Urmilaben.

SHRI GOLAPSINH G. SOLANKI: Sir, I will complete in three sentences....*(Interruptions)*...

MISS SAROJ KHAPARDE: Sir, this is not fair....*(Interruptions)*...

MR. CHAIRMAN: Mr. Solanki, she is supporting you. Yes, Shrimati Urmilaben.

डा० (श्रीमती) उर्मिला चिमनभाई पटेल: सर, हमारे साथी सदस्य श्री गोपाल जी ने सरदार सरोवर की इम्पोर्टेंट बात कही है। सर, गम्भीर बात तो यह है कि यह इतना बड़ा प्रोजेक्ट है जो भांखड़ा नांगल की तरह पूरे देश को खाना खिलाने की गुंजाइश रखता है। पूरे गुजरात की दो करोड़ जनता आज बिना पानी के तरस रही है, तड़फ रही है। यह उनको पीने का पानी दिलवा सकता है। राजस्थान और कच्छ के डेजर्ट को वह ग्रीन बना सकता है। इतने बड़े प्रोजेक्ट को करीब 25 साल से कई एक्टिविस न लेने की कोशिश की है। मुझे नाम देने में कोई तकलीफ नहीं होती है क्योंकि मैं कहना चाहती हूं कि पूरा सीरियल उसके ऊपर दो घंटे का नेशनल टी० वी० पर बताया गया है, दिखाया गया है। यह बड़ी कमनसीब बात है कि ऐसी ऐंटी डेवलपमेंट एक्टिविटीज चलाने वालों को नेशनल टी० वी० पर प्रयोरिटी दी जाती है, आधे घंटे का प्रोग्राम दिखाया जाता है और उसमें गलत बातें बताई जाती हैं। यह बहुत कमनसीब बात है।...(व्यवधान)...

SHRIMATI SHABANA AZMI: (Nominated): Sir, Ms. Medha Patekar cannot be called anti-national. ...*(Interruptions)*...

डा० (श्रीमती) उर्मिला चिनभाई पटेल: सर, मैं यह कहना चाहती हूं...(व्यवधान)...

MR. CHAIRMAN: Please. She is raising a point of order.

SHRIMATI SHABANA AZMI: Sir, Ms. Medha Patekar is not here to defend herself. How can she call her anti-national? She is not here to defend herself. *(Interruptions)*

MISS SAROJ KHAPARDE: Sir, nobody has called her antinational. *(Interruptions)*

SHRMATI SHABANA AZMI: what is the meaning of calling her anti-national when she is not here to defend hereself? *(Interruptions)*

MISS SAROJ KHAPARDE: Sir, she has not taken her name. *(Interruptions)*

डा० (श्रीमती) उर्मिला चिमनभाई पटेल: सर, मैंने किसी का नाम नहीं लिया है। ...(व्यवधान)...

MISS SAROJ KHAPARDE: She has not mentioned anybody's name. *(Interruptions)*

SHRIMATI SHABANA AZMI: Sir, she is not here to defend herself. *(Interruptions)*

डा० (श्रीमती) उर्मिला चिनभाई पटेल: सर, यह ऐंटी डेवलपमेंट नहीं है तो और क्या है? इतने सालों से यह...(व्यवधान)... यह किसकी जिम्मेदारी होती है?...(व्यवधान)...जो बातें बताई गई हैं, जो बातें कही जा रही हैं उनको इन्फारमेशन एंड ब्राडकास्ट मिनिस्ट्री को देखनी चाहिए, रोकनी चाहिए। ...(व्यवधान)...वह दूरदर्शन के ऊपर कंट्रोल करें कि ऐसा ऐंटी डेवलपमेंट एक्टीविटीज को जो किसी भी व्यक्ति के द्वारा चलाई जाती है उसको प्रयोरिटी नहीं दे। उन्हें दूरदर्शन पर दिखाना बन्द करें।...

श्री सभापति: देखिए, मेरी बात सुनिए। प्लीज सिटडाउन.

डा० (श्रीमती) उर्मिला चिमनभाई पटेल: और अगर करना है तो...

MR. CHAIRMAN: Please sit down...*(Interruptions)* Let us understand it. You cannot criticise something which would be unfair to a person who is doing something which is non-violent. If some people are doing anything even non-violently, you can meet them there. You cannot raise the matter here...*(Interruptions)*

SHRIMATI URMILABEN CHIMANBHAI PATEL: I have not mentioned any name....*(Interruptions)* I have not named anybody. It is a general statement that whosover is doing this

activity...(*Interruptions*) यहां नाम के साथ बातें कहीं जाती हैं और मैंने किसी का नाम लिया नहीं है। ...(व्यवधान)... मैं किसी का नाम बोलती भी नहीं हूं। ...(व्यवधान)...हर एक को अपनी प्रवृत्ति चलाने का अधिकार है लेकिन देश के विकास को रोकने का अधिकार नहीं है।....(व्यवधान)....अगर दो करोड़ जनता पानी बिना तरस रही है तो क्या उनके ह्यूमन राइट्स को नहीं देखेंगे?....(व्यवधान)....सभी इस देश के सिटिजन्स हैं।....(व्यवधान)....

SHRI YOGINDER K. ALAGH (Gujarat): Sir, I am on a point of order....(*Interruptions*)

SHRI PRANAB MUKHERJEE (West Bengal): Sir, most respectfully, I would like to submit that the normal practice which we have is that we don't take names. Even in this case when the name was taken, objection was not raised at that time. But when the hon. Member, Shrimati Urmilaben Patel was speaking, she did not mention any name at all. But is there is a perception that certain activities are anti-development, others may not agree with it. But there is nothing wrong in criticising even non-violent anti-development activities. Therefore, most respectfully, I would submit that there should not be mention of any name. There are certain activities that I may not like, but others may like them. But every member should have a right to express his or her opinion without mentioning any name.

SHRIMATI SHABANA AZMI: It is the word 'anti-national' that I am objecting to.

MR. CHAIRMAN: Let me find out. I want to know whether the word 'anti-national' has been used....(*Interruptions*)

SHRIMATI SHABANA AZMI: The word 'anti-national' cannot be used...(*Interruptions*)

MR. CHAIRMAN: Please sit down...(*Interruptions*) Let me first complete. I want to know whether you were referring to the word 'anti-national' regarding...(*Interruptions*)

SHRIMATI URMILABEN CHIMANBHAI PATEL: I have not used the word 'anti-national'...(*Interruptions*)

SHRI YOGINDER K. ALAGH: I have a point of order on this. Sir, the point is a very simple one. It is not a question of naming anybody. The day before yesterday, in the debate on the Working of the Ministry of Environment and Forests, I read out two statements because those were substantive issues. I said: There are groups in the country which support statements of the following kind." This is on record...(*Interruptions*) I will just take one minute ...(*Interruptions*)

PROF. VIJAY KUMAR MALHOTRA: Sir, we want to know what the point of order is.

SHRI YOGINDER K. ALAGH: I want to say this. I think that it is perfectly legitimate for people from Gujarat to raise this issue. In the anti literature on Narmada, it was stated that since the 1940s, the Indian National Movement has tried to compromise tribals. The Chapter on Tribals of the so-called independent review says this. It abuses Nehru. Now when such statements are made and it is well known that they are made by groups which have associations who work on a global plane and who have strong representation in India, and when we bring this up, what is wrong in it? I would request you to give us a chance to have say...(*Interruptions*) These are written documents.

MR. CHAIRMAN: Let me say. I only refer to what Madam Shabana Azmi said that the word 'anti-national' had been used...(*Interruptions*)

MISS SAROJ KHAPARDE: She didn't use that word.

MR. CHAIRMAN: If the word 'anti-national' had been used, it will be expunged. As regards anti-development activities, different perceptions can be there. That word can be used.

MISS SAROJ KHAPARDE: Sir, Mrs. Urmilaben Patel said in her speech that it was anti-developmental work.

MR. CHAIRMAN: That is all right. Please hear my ruling. If the word was 'anti-national', than it cannot be used. There can be different perceptions of some anti-developmental activity. That can be used. What she was referring to was he use of the word 'anti-national'. If it has been used against anybody, it will be removed. 'Anti-development' as a perception can be used. *(Interruptions)*

SHRI YOGINDER K. ALAGH: But, Sir, I don't understand this. The following can be said.......

MR. CHAIRMAN: I will not go into that. Now I have given the ruling, don't try to go into it. *(Interruptions)* Please sit down now.

SHRI YOĜINDER K. ALAGH: It is not being fair to us.

MR. CHAIRMAN: Again he is saying, "It is not being fair....". I am telling you, this is not correct after my ruling. I condemn it.

डा॰ (श्रीमती) उर्मिला चिमनभाई पटेल: सर, मेरा यह कहना था कि गुजरात की करीब दो करोड़ जनता, राजस्थान की करीब 30-40 हजार जनता बिना पानी के तड़प रही है। कच्छ का राजस्थान डिजर्स्ट आगे बढ़ रहा है। इनके लिए अकेले नर्वदा से भी पानी मिल सकता है। यह डेवलपमेंटल प्रोजक्ट नहीं है तो क्या है?

दूसरी बात मुझे बतानी थी कि ऐसे एक्टिविस्ट के कार्यों से कितने ही सालों से यह प्रोजक्ट बन नहीं रहा है। इसको 6 हजार करोड़ में बनना था जिसकी कीमत आज करीब 12-13 हजार करोड़ हो गयी है। अगर इसी तरह से काम बंद रहेगा तो इसकी कीमत कितने करोड़ होगी? क्या इन एक्टिविस्ट की देश के प्रति जिम्मेदारी नहीं है जो यह देश के आम आदमी के ऊपर यह जवाबदारी लाद रहे हैं? एक व्यक्ति का ऐसा करने का क्या अधिकार है जो पूरे देश के प्रोजक्ट को रुकवाकर बैठा है, देश का विकास रुकवाकर बैठा है। रीहेबलीटेशन की बात हम स्वीकार करते हैं। जो भी रीहेवलेटेशन हो वह जरूर हो और वह करना चाहिये, मानवीय आधार पर करना चाहिये। गुजरात ने जो रीहेवलीटशन का प्लान दिया है शायद यह देश में पहला ऐसा प्लान है। यह मॉडल प्लान हो सकता है, जिसमें जमीन के सामने जमीन देने की बात है। यह गुजरात दे रहा है। मैं मानती हूं कि कहीं एडमिनिस्ट्रेटिव लूपहोल्स हो सकते हैं। लेकिन यहां जो बताया गया है यह बिल्कुल गलत बात है, बिल्कुल गलत रिप्रजन्टेशन है। इसका कारण यह है कि सुप्रीम कोर्ट में फिर से इसकी हियरिंग होने वाली है। इसलिए जिस वक्त तक जजमेंट आने वाला है उससे पहले आधे घंटे का प्रोग्राम बताकर ये एक हवा खड़ी करना चाहते हैं कि सरकार अत्याचार कर रहे हैं, सरकार के अधिकारी आदिवासियों से मारपीट कर रहे हैं। यह सब गलत रिप्रजन्टेशन है। इसके बारे में हमें यह कहना है कि ऐसे प्रोग्राम, टेलीकम्युनिकेशन मिनिस्ट्री को देखना चाहिये कि टी॰वी॰ पर न आयें। अगर ऐसे लोगों का वर्ल्ड बैंक में रिप्रजन्टेशन हो तो उसका सेंट्रल गवर्नमेंट का प्रोटेस्ट करना चाहिये। यह मेरा निवेदन है कि सरकर इन दो बातें को देखे। मेरी अर्ज पूरी गुजरात की जनता की ओर से, महाराष्ट्र की जनता की ओर से, राजस्थान की जनता की ओर से, मध्य प्रदेश की जनता की ओर से....(व्यवधान)....

SHRI GURUDAS DAS GUPTA (West Bengal) : Sir, the whole Hosue doesn't support.

...*(Interruptions)*....

I made it very clear that the perception being expressed may be the perception of my friends and colleagues. But there is no unanimity on the question. There is a different view also in the country. But we must be respectful to other views.

...*(Interruptions)*....

SHRI YOGINDER K. ALAGH: Mr. Chairman, Sir, we should have a debate on this.

डा॰ (श्रीमती) उर्मिला चिमनभाई पटेल: टी॰वी॰ पर पूरे देश का अधिकार है ...(व्यवधान)... उन एक्टिविस्ट के प्रग्राम को टी॰वी॰ पर नहीं दिखाया जाना चाहिये।...(व्यवधान)...

SHRI JANARDHANA POOJARY (Karnataka): These other views and perceptions are coming in the way of projects all over India. No project can be carried out. No project can be implemented. ...*(Interruptions)*....

SHRIMATI VEENA VERMA (Madhya Pradesh) : Sir, we all associate ourselves with what has been said.

SHRI RAJUBHAI A. PARMAR (Gujarat) : Sir, we all associate. ...*(Interruptions)*....

MR. CHAIRMAN: Now, we go to the next one. Shri Onkar singh Lakhawat.

Danger to Internal Security due to Large Scale Influx of Bangladeshis

श्री ओंकार सिंह लखावत (राजस्थान) : सभापति महोदय,मैं इस विशेष उल्लेख के द्वारा सदन के सामने यह निवेदन करना चाहता हूं—

डूंगर जलती लाय, जोवे सारो ही जगत,
पर जलती निज पाय, रत्ती न सूझे राजिया।

पांव के पास में जो आग लगती है, वह किसी को नहीं दीखती। आज हमारे देश के अन्दर लगभग दो करोड़ बंगलादेशी घुसपैठिये आ गये, लगभग 1150 किलोमीटर की अन्तर्राष्ट्रीय सीमा है, उसके ऊपर घुसपैठ बराबर जारी है। प्रतिवर्ष लगभग 2 लाख घुसपैठिये हमारे देश के अन्दर प्रवेश कर रहे हैं और भाषा के कारण, रहन-सहन और शारीरिक गठन के कारण उनकी पहचान करना मुश्किल हो रहा है। महोदय, मैं निवेदन करना चाहता हूं इस देश से 3500 करोड़ का निर्यात होता है वहां पर 4000 करोड़ रुपये की तस्करी से माल यहां से बंगलादेश के अन्दर जाता है लगभग दो सौ करोड़ रुपये की तस्करी से पशु वहां जा रहे हैं और इस घुसपैठ के कारण स्थिति ऐसी हो गई है कि धीरे-धीरे पृथक्तावादी शक्तियां वहां पर सिर उठाने लग गई हैं। अब बंगलादेशी घुसपैठिये दिल्ली, उत्तर प्रदेश, मध्य प्रदेश, महाराष्ट्र और राजस्थान तक प्रवेश कर गए हैं। दंगों में शामिल होने लगे हैं। बम बलास्ट में शामिल हो गये हैं। हथियारों की तस्करी करने लगे हैं। मादक द्रव्यों की तस्करी में लगे हुए हैं। सब से खेदजनक पहलु यह है कि उनके राशन कार्ड बनने लग गए हैं और उनके नाम मतदाता सूचियों में आ गए हैं। पिछले दिनों अजमेर में एक ऐसा बंगलादेशी नागरिक पकड़ा गया जो 15 वर्ष से वहां मौलवी का काम कर रहा था। पुलिस ने उसको अरेस्ट किया। यह बहुत चिंता का विषय है। मैं आपसे निवेदन करना चाहता हूं कि धीरे-धीरे इनके प्रेशर के कारण मूल भारतीय वहां से पलायन करने लग गए हैं। सरकार भी इनको प्रोत्साहन दिया जा रहा है। मैं आपको वहां के बी०एस०एफ० के आई०जी० के इंटरव्यु का एक अंश पढ़ कर सुनाना चाहता हूं जिसमें उन्होंने कहा है—

"What is the most worrying aspect?

The presence of so many foreigners among our midst provides a good cover for spies and saboteurs. Last April a Pakistani saboteur had been apprehended in Delhi. On his interrogation it transpired that he had criss-crossed the Bangladeshi border at least five times in the last tow years and had been involved in various bomb blasts in Delhi. The Dhaka-Calcutta axis has become a golden route for the ISI. It is known that West Bengal is a safe haven for spies."

In another line the IG said, "Perhaps it is because of the attitude of the State Government. Once in a meeting between two very senior officials of the BSF and the State Government, the BSF official brought up this issue. After skirting the issue for a while the Government official said, "Our Government believes in certain principles." The BSF man replied...*(Interruptions)*....

Kindly hear me....*(Interruptions)*....

SHRI DIPANKAR MUKHERJEE (West Bengal) : What is he quoting? ...*(Interruptions)*.... From which newspaper is he reading? ...*(Interruptions)*....

श्री ओंकार सिंह लखावत: मैं एक आई०जी० का इंटरव्यु पढ़ रहा हूं ...**(व्यवधान)**... यह बी०एस०एफ० का सरकारी अधिकारी है जिसका सीमा सुरक्षा का दायित्व है और नाम है श्री आर० एन० भट्टाचार्य। वहां जो सौतन का एरिया है, वहां बी०एस०एफ० का आई०जी० है। उसमें आगे कहा है—

The officer explained that his Government believed in the principle of the unity of proletariat. ...they are sympathetic. I am worried about this attitude. People have forgotten that India was already partitioned.
...*(Interruptions)*....

सर, मैं आज की न्यूज़ आपके सामने अर्ज करना चाहता हूं। कल यह प्रश्न उठा जब बंगलादेशी नागरिकों